

farmers' service societies because the suggestion about banks lending through co-operatives has aroused some controversy. I would like to know from the hon. Minister if he proposes to evolve an appropriate institutional structure for this task and, if so, what are the broad guidelines for the same?

**SHRI PRANAB MUKHERJEE :** After obtaining the recommendations of the Sivaraman group, we had a meeting with the State Chief Ministers at Bangalore on the 16th of June. Thereafter, we decided, in consultation with the State Chief Ministers that not one-third but two-thirds of the total requirements of the order of Rs. 170 crores would be made available by the existing cooperative societies provided they are strengthened as per the recommendation made, by opening up the membership of the co-operatives by having permanent executives in the co-operatives themselves.

Regarding the agencies, the Chief Ministers agreed that they would identify what particular agency would suit any particular area. Unfortunately, we did not get any response from the State Governments up to the end of July, as a result of which we have sent our own teams—and they have covered four States—to see about the organizational arrangement which will be required. As to what type of agencies could be suitable for places where the co-operative movement is not strong or where the Regional Rural Banks or commercial banks do not exist, we are evolving that strategy in consultation with the State Governments.

12 Noon

**MR. CHAIRMAN :** Mr. Khurshed Alam Khan. Put your supplementary briefly so that you will get the reply.

**SHRI KHURSHED ALAM KHAN :** I forgo my supplementary.

**MR. CHAIRMAN :** There is time.

**SHRI KHURSHED ALAM KHAN :** I thought that he well-knit co-operative

structure was more useful for opening a rural bank. I would like to know from the hon. Minister whether this is an incentive or a disincentive.

**SHRI PRANAB MUKHERJEE :** Sir, it is neither an incentive nor a disincentive. The only purpose is to cover the non-institutional area. If one institution exists and it can serve the purpose, there is no need of another duplicating agency or institution.

**MR. CHAIRMAN :** Question Hour is over.

### WRITTEN ANSWERS TO QUESTIONS

भारतीय पर्यटन विकास निगम द्वारा अर्जित विदेशी मुद्रा

\* 271. श्री प्रकाश वीर शास्त्री :  
श्री इम प्रकाश त्यागी :

क्या पर्यटन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) भारतीय पर्यटन विकास निगम ने गत वर्ष कितनी विदेशी मुद्रा अर्जन की है; और

(ख) क्या सरकार देश में और अधिक पर्यटकों को आकर्षित करने की दृष्टि से नये होटलों का निर्माण करने का विचार रखती है ?

†[Foreign exchange earned by I.T.D.C.

\*271. SHRI PRAKASH VEER SHASTRI :

SHRI OMPRAKASH TYAGI :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) what is the amount of foreign exchange earned by the India Tourism Development Corporation during the last year; and

(b) whether Government propose to construct new hotels with a view to attracting more tourists in the country ?]

† ] English translation.

पर्यटन और नागर विमानन मंत्रालय में मैं राज्य मंत्री (श्री सुरेन्द्र पाल सिंह) : (क) भारत पर्यटन विकास निगम ने 1975-76 में लगभग 321.024 लाख रुपये की विदेशी मुद्रा कमायी।

(ख) पांचवी योजना के दौरान ही क्रियान्वित करने के लिये नई दिल्ली, आगरा, गोआ, चंडीगढ़, सिलीगुड़ी, पांडीचेरी, गौहाटी और जयपुर में नये होटल बनाने के प्रस्तावों पर सरकार निगम द्वारा सक्रिय रूप में विचार किया जा रहा है। इनके अतिरिक्त निगम के पांचवी योजना के मसौदे में पुरी, उत्तर प्रदेश के पर्वतीय क्षेत्रों, अहमदाबाद, नागार्जुन सागर, हैदराबाद, भोपाल, अमृतसर, कन्याकुमारी, पहालगान और रांची में भी आवास प्रयोजनाओं के निर्माण का प्रस्ताव किया गया है। परन्तु, निधियों की तंगी के कारण इनमें से बहुत सी स्कीमों को बखेर कर पुनः व्यवस्थित (Stagger) करना पड़ेगा अथवा उन्हें छोटी योजना तक स्थगित कर देना पड़ेगा।

†THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI SURENDRA PAL SINGH) : (a) India Tourism Development Corporation earned foreign exchange to the tune of Rs. 321.024 lakhs during 1975-76.

(b) Proposals for the construction of new hotels at New Delhi, Agra, Goa, Chandigarh, Siliguri, Pondicherry, Gauhati and Jaipur are under active consideration of Government/Corporation for implementation during the Fifth Plan period. In addition, the draft Fifth Plan of the Corporation envisages construction of accommodation projects at Puri, UP Hill Areas, Ahmedabad, Nagarjunasagar/Hyderabad, Bhopal, Amritsar, Kanyakumari, Pahalgaon and Ranchi. However, due to constraint on resources many of the schemes may have to be staggered or postponed to the Sixth Plan.]

†[ English translation.

21 R SS/76—2

### Permission to jute mill owners to cut jute goods production

\*277. SHRI SANAT KUMAR RAHA : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that Government have permitted the jute mill owners to cut production of jute goods;

(b) whether it is also a fact that 10 per cent cash subsidy on all exportable jute goods is proposed to be given to exporters;

(c) whether any ceiling price of raw jute especially of the superior variety, is proposed to be fixed; and

(d) if so, what are the reasons therefor

THE MINISTER OF COMMERCE (PROF. D. P. CHATTOPADHYAYA)

(a) to (d) A Statement is laid on the Table of the House.

### Statement

(a) The production regulation in respect of Carpet Backing and Hessian introduced by Jute Commissioner, for the months June and July, 1976, was withdrawn with effect from 14 July, 1976.

(b) No. Sir.

(c) and (d) In exercise of the power conferred by Clause 8 of the Jute (Licensing and Control) Order, 1961, the Jute Commissioner by a Notification dated 30th June, 1976, fixed, until further orders, the maximum prices above which raw jute of different varieties and grades should not be purchased or sold at Calcutta.

This was done with a view to prevent speculative increases in the prices on account of shortage of fibres.

### Export of 'T' shirts

\*278. SHRI F. M. KHAN : Will Minister of COMMERCE be pleased to state :

(a) whether it is a fact that knitted shirts made in Tiruppur in Coimbatore